

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-313(ND)/2018

IN THE MATTER OF:

M/s Falcon Waterfree Europe GHBH

Vs.

M/s Enswico Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 15.05.2018

For the Petitioner/Applicant :
For the Operational Creditor :
For Income Tax Department :

ORDER

None appears at the time of second call for both the petitioner as well as the corporate debtor. In the circumstances the matter is adjourned to 05.06.2018.

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(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
15.05.2018

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(R. VARADHARAJAN)
MEMBER (JUDICIAL)